

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2275
TO BE ANSWERED ON 08/08/2025

SCHEMES TO ENCOURAGE CULTIVATION OF MEDICINAL PLANTS

2275. SHRI BANSILAL GURJAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the schemes being implemented by the Ministry to encourage farmers to cultivate medicinal plants; and
- (b) the details of the activities carried out under these schemes during previous years and the impact thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (b): Presently, National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” throughout the country to promote the cultivation of medicinal plants wherein following activities are supported:

- (i) Information Education & Communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc.
- (ii) Forward and backward linkage in supply chain of medicinal plants (Integrated Component) under which the following activities are supported:
- Infrastructure for Quality Planting Material to raise the planting material of medicinal plants for cultivation.
 - Information Education Communication (IEC) activities to aware the farmers.
 - Infrastructure for Post-Harvest Management and Marketing to increase the marketability of the medicinal plants, adding value to the produce, increasing profitability and reducing losses.
 - Quality Testing and Certification of raw material.
- (iii) *In-situ* conservation / *Ex-situ* conservation.
- (iv) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).

- (v) Research & Development.
- (vi) Promotion, marketing and trade of medicinal plants produce.

NMPB, Ministry of Ayush, Government of India has supported nos. 113 organization/institutes and organized training program/seminars/workshops for promotion of cultivation of medicinal plants throughout the country during the financial year 2020-21 to 2024-25, a total of Rs. 869.061 Lakh released. The details are given at **Annexure - I & II** respectively.

Earlier, Ministry of Ayush, Government of India had implemented the medicinal plants component under “Centrally Sponsored Scheme” of National Ayush Mission (NAM) from 2015-16 to 2020-21 to promote the cultivation of medicinal plants throughout the Country. As per the scheme guidelines, the support was provided for:

- Cultivation of prioritized medicinal plants on farmer’s land.
- Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- Post-harvest management with forward linkages.
- Primary processing, marketing infrastructure etc.

The detail of activities supported under Medicinal Plants Component of National Ayush Mission (NAM) scheme of Ministry of Ayush is given at **Annexure-III**.

Apart from the above, Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme under Ministry of Agriculture & Farmers Welfare is also being implemented for holistic growth of the horticulture sector in the country. Under MIDH scheme, provision has been made for providing assistance for area expansion of short duration medicinal plants i.e. non-perennial in nature and non-tree species @ 40% of the maximum cost of Rs. 1.50 Lakh/ha upto an area of 2 ha. on pro rata basis for meeting the expenditure on planting material and cost of material for INM/IPM etc. in 2 instalments of 60:40. In the case of NE & Himalayan States, scheduled areas including TSP (Tribal Sub Plan) areas, vibrant villages, Andaman & Nicobar and Lakshadweep Islands, assistance will be @ 50% of the maximum cost upto an area of 2 ha. on pro rata basis.

Annexure-I

Details of no. of projects supported under Central Sector Scheme for conservation, development and sustainable management of medicinal plants to different organizations throughout country for IEC activities from the financial year 2020-21 to 2024-25.

S. No.	State	20-21	21-22	22-23	23-24	24-25	Total
1	Andhra Pradesh	1	1	1	0	2	5
2	Arunachal Pradesh	0	0	1	0	0	1
3	Assam	1	3	5	0	0	9
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	1	0	0	1
6	Delhi	2	5	6	0	3	16
7	Gujarat	0	0	0	0	0	0
8	Haryana	1	0	1	0	1	3
9	Himachal Pradesh	0	0	0	1	1	2
10	Jammu & Kashmir	0	0	0	2	0	2
11	Jharkhand	0	0	3	0	0	3
12	Karnataka	0	3	2	0	3	8
13	Kerala	0	0	2	1	0	3
14	Ladakh	0	0	2	0	1	3
15	Madhya Pradesh	0	0	3	0	1	4
16	Maharashtra	2	0	2	0	1	5
17	Manipur	0	0	1	0	0	1
18	Meghalaya	1	0	0	0	1	2
19	Mizoram	0	0	1	0	0	1
20	Nagaland	0	0	0	0	0	0
21	Odisha	2	3	1	1	0	7
22	Punjab	1	1	1	0	1	4
23	Rajasthan	1	0	0	0	3	4
24	Sikkim	0	0	0	0	0	0
25	Tamil Nadu	0	4	7	1	5	17
26	Telangana	0	0	0	1	0	1
27	Uttar Pradesh	0	2	1	0	0	3
28	Uttarakhand	0	0	1	1	0	2
29	West Bengal	1	1	3	0	1	6
	Total	13	23	45	8	24	113

Annexure-II

Details of fund released under Central Sector Scheme for conservation, development and sustainable management of medicinal plants to different organizations throughout country for IEC activities from the financial year 2020-21 to 2024-25.

S. No.	State	Total Fund sanctioned (Rs. in lakhs)					
		20-21	21-22	22-23	23-24	24-25	Total
1	Andhra Pradesh	24.00	5.00	5.00	0.00	8.00	42.00
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
3	Assam	8.00	24.60	91.54	0.00	0.00	124.14
4	Bihar	0.00	0.00	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00
6	Delhi	18.92	37.26	20.00	0.00	17.00	93.18
7	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00
8	Haryana	5.00	0.00	1.00	0.00	5.00	11.00
9	Himachal Pradesh	0.00	0.00	0.00	37.35	5.00	42.35
10	Jammu & Kashmir	0.00	0.00	0.00	7.00	0.00	7.00
11	Jharkhand	0.00	0.00	11.80	0.00	0.00	11.80
12	Karnataka	0.00	70.43	10.00	0.00	29.45	109.88
13	Kerala	0.00	0.00	10.00	2.00	0.00	12.00
14	Ladakh	0.00	0.00	10.00	0.00	5.00	15.00
15	Madhya Pradesh	0.00	0.00	59.20	0.00	2.00	61.20
16	Maharashtra	44.62	0.00	7.00	0.00	1.00	52.62
17	Manipur	0.00	0.00	10.00	0.00	0.00	10.00
18	Meghalaya	0.00	0.00	0.00	0.00	2.00	2.00
19	Mizoram	0.00	0.00	5.00	0.00	0.00	5.00
20	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
21	Odisha	8.00	8.25	2.00	2.00	0.00	20.25
22	Punjab	5.00	10.00	5.00	0.00	5.00	20.00
23	Rajasthan	3.00	0.00	0.00	0.00	24.85	27.85
24	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
25	Tamil Nadu	0.00	12.00	31.30	5.00	21.55	69.85
26	Telangana	0.00	0.00	0.00	10.00	0.00	10.00
27	Uttar Pradesh	0.00	43.00	14.80	5.00	0.00	62.80
28	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00
29	West Bengal	10.00	10.00	15.00	0.00	24.15	59.15
Total		126.54	220.54	308.64	68.35	150.00	869.06

Annexure-III

Details of Activities supported under Medicinal Plant component of National Ayush Mission scheme, Ministry of Ayush								
S. No.	Activities supported	15-16	16-17	17-18	18-19	19-20	20-21	TOTAL
1	Cultivation of Medicinal Plants (Area in hectare)	8722	12109	10366	9958	6794	8356	56305
2	Maintenance of cultivation	2030	164	163	176	130	10	2673
3	Establishment of Nursery	32	39	38	38	50	23	220
4	Post-harvest Management	62	48	66	52	99	27	354
5	Processing Unit	1	2	3	1	16	2	25
6	Rural / District Collection Centres / Retail outlet	0	11	9	17	2	3	42
7	Seed germplasm centres	0	3	5	0	1	1	10
8	Demonstration plot	0	2	2	2	6	3	15
9	No. of farmers	17802	13809	8011	10880	10906	1235	62643
10	Cluster supported	686	444	509	525	520	0	2684
